

Sl.No.	State	Action taken by the Government
4.	Assam	State Government to intimate time schedule for site survey for Sainik School at Golaghat.
5.	Meghalaya	MoD has requested to the State Government for convey their willingness to accept the responsibility for opening of Sainik School in the State.
6.	Uttar Pradesh	Memorandum of Agreement signed on 30.4.2015 with the State Government for Sainik School at Mainpuri.
7.	Uttar Pradesh	Memorandum of Agreement signed on 30.4.2015 with the State Government for Sainik School at Jhansi.
8.	Uttar Pradesh	Memorandum of Agreement signed on 30.4.2015 with the State Government for Sainik School at Amethi.

Granting of permanent commission for women SSC officers

1815. SHRI DEREK O'BRIEN: Will the Minister of DEFENCE be pleased to state:

(a) the number of women holding Short Service Commissions (SSC) in each branch of the armed forces of the country;

(b) whether any women officers have been granted permanent commissions in the armed forces; and

(c) if so, the number of women officers granted permanent commissions in each branch of the armed forces, year-wise since 2008?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAO INDERJIT SINGH) : (a) Details of the number of women Short Service Commission (SSC) officers in each service of the Armed Forces (excluding Medical, Dental and Military Nursing Service Branches) are as under:

Army (As on 1.7.2015)	Air Force (As on date)	Navy (As on date)
1412	1128	418

(b) and (c) The number of women officers granted Permanent Commission in the Armed Forces since 2008 is as under:

Year	Army	Air Force	Navy
2008	PC was not applicable	#	Nil
2009			
2010	19	41	
2011	8	75	
2012	12	50	
2013	5	64	
2014	10	54	
2015	10	67	

Permanent Commission to women officers in Indian Air Force has been started from year 2010.

Compulsory military training through NCC

1816. SHRI ANUBHAV MOHANTY: Will the Minister of DEFENCE be pleased to state:

(a) whether there is any proposal to impart compulsory military training through NCC to the students and colleges in order to inculcate discipline amongst them;

(b) the percentage of the students community who are currently enrolled in the NCC junior and senior division across the entire country;

(c) whether there is a proposal to impart compulsory NCC training, if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAO INDERJIT SINGH): (a) No, Sir.

(b) The data on percentage of the students community currently enrolled in the NCC across the entire country is not maintained. The enrolled cadets strength in NCC in the senior and junior division is 4,88,078 and 7,83,512 NCC cadets respectively.

(c) No, Sir.

(d) NCC training is entirely a voluntary scheme. It is upto the schools and colleges to opt for it.